## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP NO. 137(ND) 13

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY:

George Koshi & Anr Vs. eSystem Software Pvt.

Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

For the Petitioner (s):

Mr. Nikhil Mathur, Advocate

For the Respondent (s):

Ms. Nidhi Parashar, Advocate

Mr. P. Banerjee, Advocate Mr. S. Singhal, Advocate

## ORDER

The matter was listed for final arguments. Ld. Counsel for the Petitioner prays for an adjournment on the grounds that the arguing counsel is busy before the Hon'ble High Court. One last opportunity is granted.

To come up on 7th February, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)
Member (J)

(Sapna Bhatia)